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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 290/17	Hearing	391/ 394	Laxmi Rolling and Strips Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

ANJU NAIR  
FOR LAWYERS TRANSCONTINENTAL RESPONDENT Anju Nair  
9986390494

Counsel for petitioner is present. She requested time to comply certain objections raised by the Registry of Hon'ble High Court of Karnataka. Time extended till 06.06.2017.

MEMBER (J)

MEMBER (T)